

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 214
IB-596/ND/2020**

**IN THE MATTER OF:
M/s. Rama Tent House**

...PETITIONER

Vs.

M/s. Unisons Hotels Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 08.12.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. Registry may serve notice to the Corporate-debtor by e-mail as well as speed-post within ten days. Matter is adjourned to 12.01.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**